

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	EXCELLENT DEALCOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances via video conference/physically

Mr. Prasun Mukherjee, Adv.] For the Petitioner
Mr. Deepak Agarwal, Adv.]

ORDER

1. Ld. Counsel for the Petitioner present.
2. Heard . **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)